

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 1430
ANSWERED ON 28/07/2026

REVAMPED RASHTRIYA GRAM SWARAJ ABHIYAN

1430. SHRI PRADEEP PUROHIT:
SHRI DAMODAR AGRAWAL:
SHRI VISHWESHWAR HEGDE KAGERI:
SHRI JASHUBHAI BHILUBHAI RATHVA:
SHRI RADHESHYAM RATHIYA:
SHRI MANOJ TIWARI:
SMT. KAMALJEET SEHRAWAT:
SHRI SURESH KUMAR KASHYAP:
SHRI TRIVENDRA SINGH RAWAT:
SHRI DEVUSINH CHAUHAN:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the achievements under the Revamped Rashtriya Gram Swaraj Abhiyan (RGSA) in capacity building of Panchayati Raj Institutions, including the number of elected representatives and functionaries trained, State and district-wise including Himachal Pradesh;
- (b) the funds released to Odisha under the scheme during the last three years, State and district-wise including Odisha and Himachal Pradesh;
- (c) the progress made under the People's Plan Campaign in preparation of Gram Panchayat Development Plans, State and district-wise including Odisha and Himachal Pradesh and Shimla Lok Sabha Constituency; and
- (d) the outcomes of the independent evaluation of the scheme by the Institute of Rural Management Anand (IRMA) in strengthening grassroots governance?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) Panchayat, being “Local Self Government”, is a State subject. However, the Ministry of Panchayati Raj has been implementing the Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) since the financial year 2022-23 in States/UTs. The number of participants trained, including elected representatives and Panchayat functionaries under the scheme of RGSA, State/UT-wise, including Himachal Pradesh, during the last three years is at *Annexure-I*.

(b) The details of funds released to the State of Odisha and Himachal Pradesh, during the last three years are as under:

(Rs. in crore)

State	2023-24	2024-25	2025-26
Odisha	27.33	20.00	62.24
Himachal Pradesh	19.31	27.21	14.00

Note: Funds under the Revamped RGSA are released State/UT-wise, not District-wise.

(c) The progress made under the People's Plan Campaign in preparation of Gram Panchayat Development Plans, State and district-wise, including the States of Odisha and Himachal Pradesh, including Shimla Lok Sabha Constituency, during the plan year 2025-26 is at ***Annexure-II***.

(d) To assess the effectiveness of RGSA capacity-building programmes and to propose corrective measures to strengthen Panchayati Raj Institutions, an external evaluation of the Revamped RGSA has been undertaken through the Institute of Rural Management, Anand (IRMA). The evaluations indicate that the scheme's structured, multi-layered capacity-building, combining classroom/thematic modules, exposure visits, and digital learning, has enhanced PRI capacities in Panchayat operations, planning, and implementation (including GPDP), digital governance, citizen engagement, and financial management. Post-training assessments record measurable gains in knowledge and practice, supporting more effective local governance and the localisation of SDGs.

Annexure-I

Annexure refer to in reply to Part (a) of the Lok Sabha Unstarred Question No. 1430 answered on 28/07/2026 regarding Revamped Rashtriya Gram Swaraj Abhiyan

Year-wise and State/UT- wise details of the number of participants provided training, including elected representatives and Panchayat functionaries, under the revamped RGSA during the last three years, including Himachal Pradesh

Sl. No	States	2023-24	2024-25	2025-26
1	Andaman & Nicobar Islands	2865	5221	6354
2	Andhra Pradesh	165001	325643	575492
3	Arunachal Pradesh	6138	12344	15318
4	Assam	348183	144936	173782
5	Bihar	163809	435896	275560
6	Chhattisgarh	163292	90559	182705
7	Dadra & Nagar Haveli and Daman and Diu	1000	1073	3528
8	Goa	3548	4519	3596
9	Gujarat	1938	90368	22806
10	Haryana	12431	11909	106603
11	Himachal Pradesh	92458	120455	13453
12	Jammu & Kashmir	350026	82534	53912
13	Jharkhand	54056	135817	134636
14	Karnataka	363317	321380	284030
15	Kerala	149153	129632	94601
16	Ladakh	0	26	6400
17	Madhya Pradesh	86884	242279	345621
18	Maharashtra	984321	363111	124409
19	Manipur	5591	195	6739
20	Meghalaya	74410	78537	89151
21	Mizoram	9800	9841	23675
22	Nagaland	3435	4725	7758
23	Odisha	160774	279505	301680
24	Puducherry	0	0	50
25	Punjab	13359	122848	220862
26	Rajasthan	96389	71795	407326
27	Sikkim	11249	6709	10548
28	Tamil Nadu	101513	78490	80135
29	Telangana	2441	1701	105948
30	Tripura	63715	54228	75613
31	Uttarakhand	82712	22342	101331

32	Uttar Pradesh	144374	76302	525719
33	West Bengal	272762	228081	191971
	NIRDPR and Others	1438	1941	2,179
	Total	39,92,382	35,54,942	45,73,491

Source: As per Training Management Portal

Annexure-II

**Annexure refer to in reply to Part (c) of the Lok Sabha Unstarred Question No. 1430
answered on 28/07/2026 regarding Revamped Rashtriya Gram Swaraj Abhiyan**

**The status of GPDP/BPDP/DPDP uploaded on eGramSwaraj during Plan year 2025-26,
including the States of Odisha and Himachal Pradesh**

Plan Year: 2025-2026							
S.No.	State Name	District Panchayat & Equivalent		Block Panchayat and Equivalent		Village Panchayat and Equivalent	
		No. of District Panchayat	District Panchayat Development Plan uploaded	No. of Block Panchayat	Block Panchayat Development Plan uploaded	No. of Gram Panchayat	Gram Panchayat Development Plan uploaded
1	Andaman And Nicobar Islands	2	0	14	0	70	67
2	Andhra Pradesh	13	13	660	660	13327	13320
3	Arunachal Pradesh	27	16	0	0	2108	2089
4	Assam	30	25	182	172	2664	2118
5	Bihar	38	38	534	533	8052	8053
6	Chhattisgarh	33	33	146	146	11693	11651
7	Goa	2	2	0	0	191	191
8	Gujarat	34	33	265	242	14632	13811
9	Haryana	22	21	143	143	6230	6221
10	Himachal Pradesh	12	12	92	81	3765	3611
11	Jammu And Kashmir	20	0	285	0	4291	4291
12	Jharkhand	24	23	264	263	4345	4343
13	Karnataka	31	0	238	0	5949	5940
14	Kerala	14	14	152	152	941	941
15	Ladakh	2	0	31	0	193	191
16	Lakshadweep	1	0	0	0	10	0
17	Madhya Pradesh	52	47	313	306	23011	22974

18	Maharashtra	34	34	351	350	28044	27902
19	Manipur	12	6	0	0	3811	161
20	Meghalaya	3	0	0	0	0	0
21	Mizoram	0	0	0	0	855	816
22	Nagaland	0	0	0	0	1334	0
23	Odisha	30	30	314	313	6794	6794
24	Puducherry	0	0	10	0	108	0
25	Punjab	23	22	155	150	13236	13230
26	Rajasthan	37	32	361	347	13129	11174
27	Sikkim	6	6	0	0	199	199
28	Tamil Nadu	36	36	388	388	12482	12395
29	Telangana	32	30	570	565	12849	12751
30	The Dadra And Nagar Haveli And Daman And Diu	3	0	0	0	50	38
31	Tripura	9	9	75	75	1194	1193
32	Uttarakhand	13	13	95	95	7817	7777
33	Uttar Pradesh	75	75	826	825	57694	57683
34	West Bengal	23	22	345	345	3339	3337
Total Count		693	592	6809	6151	264407	255262

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